NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No. Name (in Capital)

Represented by

Signature

Court for Pehhor

Four P.R.Bhanhor

ORDER

Counsel for the petitioner present and submitted that the matter is likely to be settled between the parties. She prayed time for making submissions in relation to the final outcome of the settlement talks. Counsel for respondent called absent. Time extended at request. Put up on 01.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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